

(5)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No.385/2004
In
OA No. 1066/2004**

New Delhi this the 8th day of October, 2004.

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. SHANKER RAJU, MEMBER (J)**

Shyam Behari,
S/o Shri Jammuna Prasad,
House No. 59/1081/9-4, Suman Vihar Colony,
Ajit Nagar Gate, Kharia Road, Agra-282001.

-Applicant

(By Advocate: Shri D.N. Sharma)

Versus

Shri V.K. Gupta,
Deputy Commission (Adm.),
Kendriya Vidyalaya Sangathan,
18, Institutional Area, Saheed Jeet Singh Marg,
New Delhi-110016.

-Respondent

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

C.P. is disposed of with a direction to the respondent, i.e., Appellate Authority (Divisional Officer, Regional Office at Silcher) shall decide the appeal of applicant within a period of four weeks by passing a detailed and speaking order. Notice is discharged.

Issue Dasti

S. Raju
(Shanker Raju)

Member (J)

V.K. Majotra
(V.K. Majotra) 8.10.04
Vice Chairman (A)

/vv/